

LOK SABHA
UNSTARRED QUESTION NO. 5029
TO BE ANSWERED ON 26th MARCH, 2018

EXPORT PROPOSALS

5029. SHRI PRAHLAD SINGH PATEL:

Will the Minister of **COMMERCE & INDUSTRY** (वाणिज्य एवं उद्योग मंत्री) be pleased to state:

- (a) whether any proposals from various States for the export of agricultural produce are pending for clearance with the Government;
- (b) if so, the details thereof and the reasons for their pendency, State-wise;
- (c) the policy fixed by the Government to boost the export of the agriculture produce in the States; and
- (d) the State-wise details of the export of the agriculture produce during the last three years?

ANSWER

वाणिज्य एवं उद्योग मंत्रालय में राज्य मंत्री (श्री सी. आर. चौधरी)

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY
(SHRI C. R. CHAUDHARY)

- (a & b) No proposals specifically for the export of agricultural produce, from any of the State Governments, are pending for clearance with the Department of Commerce.
- (c) Promoting exports of agricultural products is a continuous process. The Agricultural & Processed Food Products Export Development Authority (APEDA), an autonomous organisation under the administrative control of the Department of Commerce, has the mandate to promote exports of agricultural & processed food products. APEDA provides assistance to the exporters of agricultural and processed food products under various components of its scheme "Agriculture & Processed Food Export promotion Scheme of APEDA" viz. Infrastructure Development, Quality Development and Market Development. In addition, Merchandise Exports from India Scheme (MEIS) assistance is available on export of some of the agricultural products. Assistance is also provided to exporters/State Governments under various other schemes of Department of Commerce viz. Trade Infrastructure for Export Scheme (TIES), Market Access Initiative (MAI) Scheme etc.
- (d) State-wise data for exports is not published by the Directorate General of Commercial Intelligence & Statistics.
